

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s).11129/2023

(Arising out of impugned final judgment and order dated 24-07-2023 in CRLMA No.01/2023 passed by the High Court of Judicature at Allahabad)

AFJAL ANSARI

Petitioner(s)

VERSUS

STATE OF UP

Respondent(s)

(FOR ADMISSION and I.R. and IA No.179394/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.179393/2023-EXEMPTION FROM FILING O.T. and IA No.184574/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.179392/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.184513/2023-APPLICATION FOR PERMISSION)

Date : 30-10-2023 This petition was called on for hearing today.
CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. C.U. Singh, Sr. Adv.
Mr. S. Wasim A. Qadri, Sr. Adv.
Mr. Tamim Qadri, Adv.
Mr. Saeed Qadri, Adv.
Mr. Anuroop Chakravarti, Adv.
Mr. Shraveen Kumar Verma, Adv.
Mr. Siddarth Seem, Adv.
Mr. Saahil Gupta, Adv.
Ms. Udit Singh, AOR

For Respondent(s) Mr. KM Nataraj, A.S.G.
Mr. Sharan Dev Singh Thakur, A.A.G.
Ms. Ruchira Goel, AOR
Mr. Siddharth Thakur, Adv.
Ms. Indira Bhakar, Adv.
Mr. Adit Jayeshbhai Shah, Adv.
Mr. Sharanya Sinha, Adv.
Ms. Keerti Jaya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 31.10.2023.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)

